

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 69 of 2013

Dated : 5th December, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Hooghly Chambers of Commerce and Industry ... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission & Anr. ..Respondent(s)

Counsel for the Appellant (s) : Mr. Rajiv Yadav

Counsel for the Respondent (s) : Mr. K. Venugopal
Mr. Sakya Chaudhuri
Mr. Anand K Srivastava

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter for further hearing on **08.01.2014**.

COURT MASTER